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INFORMATION

ఆంధ్రప్రదేశ్ రాజపత్రము
THE ANDHRA PRADESH GAZETTE
PART IV-B EXTRAORDINARY
PUBLISHED BY AUTHORITY

No. 7] AMARAVATI, MONDAY, 31st JULY, 2023.

**ANDHRA PRADESH ACTS, ORDINANCES AND
REGULATIONS Etc.,**

The following is the authoritative text in English Language of the Ordinance promulgated by the Governor on the 24th July, 2023 is being published under Article 348(3) of the Constitution of India for general information:-

ANDHRA PRADESH ORDINANCE No. 7 OF 2023.

Promulgated by the Governor in the Seventy fourth year of the Republic of India.

**AN ORDINANCE FURTHER TO REPEAL THE ANDHRA PRADESH
VAIDYA VIDHANA PARISHAD ACT, 1986 AND TO PROVIDE FOR
MATTERS CONNECTED THEREWITH OR INCIDENTAL THERETO.**

Whereas, the Andhra Pradesh Vaidya Vidhana Parishad (APVVP) was established through an enactment made by the Andhra Pradesh Legislative Assembly vide Act No.29 of 1986 with an objective to give emphasis for curative aspect to attain comprehensive medical and health care. APVVP started functioning w.e.f. 01.03.1987. It has been funded by Government of AP under Grants - in - Aid and the budget is released under 310/311 GIA towards salaries and 310/312 other Grants - in - Aid (Non salaries) and operated to PD Account.

And Whereas, 246 hospitals consisting Community Health Centres / Area Hospitals and District Hospitals are functioning under the administrative control of Commissioner, APVVP. Total Bed strength of 246 hospitals is 14490 and the total cadre strength of APVVP as on this date is 14658. While the legal framework

for autonomy has been in place since the organization's inception, de-facto autonomy has been influenced by lack of self-generated revenue resources.

And Whereas, there was no financial autonomy for the Commissionerate, and it is entirely reliant on Grants-in-Aid from the Government of Andhra Pradesh, instead of generating its own funds as provided for in the Act. The expenditure of pay and allowances to the staff working in APVVP is met from the Grants-in-Aid only. As the salaries have not been paid through 010 Head of Account through treasuries like other departments, every payment has to be authorized by the Finance Department in the Government whether it is salaries or Retirement/Death benefits. Due to the convoluted mechanism, the employees are not getting their salaries and arrear claims on time. The retirement benefits are also delayed.

And Whereas, Government have appointed Dr. Sujatha Rao Committee to study and to suggest necessary health reforms in the State. In the recommendations, the Committee has opined that the APVVP hospitals are first referral hospitals, that if functioning effectively can take care of 9% of the patient load for acute care and reduce pie burden on tertiary level hospitals to focus on super speciality care and also recommended that the Commissioner APVVP must be designated as HOD, lack of which is resulting in delay in adopting PRC recommendations and paying DA arrears etc. There is no additional financial burden on the State.

And Whereas, the Major request of the employees working in APVVP is for payment of salaries and other related benefits from treasuries under 010 head of account to avoid undue delay due to the lengthy procedures to be followed. The delay in payment of financial benefits on time in the grants in aid system is coming in the way of attracting specialist doctors in to first referral hospitals. Conversion of APVVP into a HOD on par with Director of Public Health and Family Welfare and Director of Medical Education and allowing salaries in 010 head of account will strengthen first referral hospitals, thus improves service delivery in public health care.

And Whereas, the Director, Health & Family welfare has proposed for conversion of APVVP in to a regular Government Department i.e., **Directorate of Secondary Health** with HOD status to the Commissioner, APVVP and drawl of salaries under 010 head of account.

And Whereas, in the light of above, it is proposed for conversion of APVVP from Autonomous body to Government B\Department (HoD) as Directorate of Secondary Health duly repealing the "The Andhra Pradesh Vaidya Vidhana Parishad Act, 1986 (Act No.29 of 1986 with Amendments up to 31.03.1989)" as there is no additional financial implication as the salary structure is same for State Government employees and APVVP employees both regular and contract and Out - sourcing employees.

And Whereas, the Legislature of State is not in Session and the Governor of Andhra Pradesh is satisfied that circumstances exists which render it be necessary for him to take immediate action.

Now, therefore, in exercise of the powers conferred by clause (1) of article 213 of the Constitution of India, the Governor hereby promulgates the following ordinance:-

1. (1) This Ordinance may be called the Andhra Pradesh Vaidya Vidhana Parishad (Repeal) Ordinance, 2023.

Short title and
Commencement.

(2) It shall come into force at once.

2. In this Ordinance, unless the context otherwise requires,-

Definitions.

- (a) "Act" means the Andhra Pradesh Vaidya Vidhana Parishad Act, 1986.
- (b) "Commissionerate" means the Andhra Pradesh Vaidya Vidhana Parishad constituted under sub-section (1) of section 3 of the Act;
- (c) "Directorate" means Directorate of Secondary Health as one of the Head of the Departments of HM&FW Department;
- (d) "Government" means the State Government of Andhra Pradesh;
- (e) "Notification" means a notification published in the Andhra Pradesh Gazette and the word "notified" shall be construed accordingly.

3. (1) The Andhra Pradesh Vaidya Vidhana Parishad Act, 1986, is hereby repealed and the Commissioneerate for the State of Andhra Pradesh called the "Andhra Pradesh Vaidya Vidhana Parishad" constituted under sub-section (1) of section 3 of the said Act shall cease to exist.

Repeal and
Savings.

Act No. 29 of
1986.

(2) The Repeal shall not affect the previous operation of the Act so repealed or anything duly done or suffered thereunder.

Transitional provisions.

4. On repeal of the Andhra Pradesh Vaidya Vidhana Parishad Act, 1986,-
- (a) The Government hereby create and constitute a Directorate of Secondary Health as one of the Head of the Departments of the State Government.
 - (b) All the properties, assets and liabilities, contracts, agreements, rights and obligations in relation to the Commissionerate shall stand transferred to and shall devolve upon the Government.
 - (c) Every person who was immediately before the repeal, appointed employed by Commissionerate shall be deemed to be employed in Directorate of Secondary Health constituted under clause (a). Such persons who, immediate before the repeal, were working in the Commissionerate on foreign service deputation, shall be deemed to be continuing on deputation in the Directorate of Secondary Health.

Provided that the APVVP Employees' (Service) Regulations and other regulations shall continue to govern until further rules are framed by the Government.

Provided further that no disciplinary proceedings shall be deemed to be invalidated solely on the grounds of the initiation of the said, proceedings by the respective appointing authorities / disciplinary authorities as notified under the APVVP Regulations previously applicable to the said employees deemed to be employed in Directorate of Secondary Health as Government service, HM & FW Department. It shall be competent for the respective appointment / disciplinary authority notified under the rules consequent to repeal, to conclude the said proceedings in accordance with law.

- (d) The control and management of all dispensaries, non-teaching hospitals under the Commissionerate, as enumerated in Schedule to this Ordinance shall stand transferred to and vest in the Directorate and shall function under the administrative control of the Directorate of Secondary Health.

- (e) Any pending legal proceedings or cause of action existing immediately before the promulgation of this repeal, by or against the Commissionerate or any person acting on its behalf, may be continued and shall be enforced by or against Directorate of Secondary Health.

5. (1) If any difficulty arises in giving effect to the provisions of this Ordinance, the Government may make such order, by notification in the Andhra Pradesh Gazette for removing such difficulty.

Power to
remove
difficulties.

Provided that no order shall be made under this section after the expiry of two years from the commencement of this Ordinance."

(2) Every order made under sub-section (1) shall be laid as soon as may be after it is made, before State Legislature.

SCHEDULE**LAND AND BUILDING PARTICULARS APVVP HOSPITALS**

SL- NO	District	Name of the Hospital	Flinth Area of the Building IN Sqft	Year of Construction	Construction Value Rs in Lakhs	Land Area In ACRES	Year of Purchase of Land	Value of Land at the Time of Purchase Rs in Lakhs	Total Value of Asset (Land&Build) Rs IN Lakhs
1	Srikakulam	TEKKALI	99903 Sft	15-10-2019	292500000	5.43 Acres 21982 Sqm	Government land	N.A	26,25,100,000
2	Srikakulam	A.H. NARASANNAPETA	23420 sqft	03.08.2019	21.29 crore	1.77 Acres	Donation	NA	25 crore
3	Srikakulam	C.H.C. PATHAPATNAM (T)	28664 Sft	1999	250 lakhs	2.3 Acres	NA	NA	250 Lakhs
4	Srikakulam	C.H.C. PALASA	2498.49 Sqft	1998-1999	2.5 crore	0.88 Acres (3563.72 Sq.ft)	Govt. Land	NA	7.5 crore
5	Srikakulam	C.H.C. ITCHAPURAM	16335sqft	2014-2015	380 Lakhs	2.15Acres	Donation	NA	6 crore
6	Srikakulam	C.H.C. BARUVA	Plinth area of New construction	2008-2009	655Lakhs	5.45 Acres	Donation	NA	655 lakhs
7	Srikakulam	C.H.C. SOMPETA	2955 Sqft	1987	45 lakhs	5.35 Acres	donation	NA	5.5 crore
8	Srikakulam	C.H.C. KOTA BOMMALI	12700 Sqft	2001	90 Lakhs	1 Acre 80 cents	Government Land	NA	10 crore
9	Srikakulam	C.H.C. RANASTHALAM	12627	2018	300 lakhs	0.97 Acres	Donation	6 lakhs	300 lakhs
10	Srikakulam	C.H.C. Budithi	1032 sqmts	2014-2015	380 lakhs	4 acres	Donation	NA	380 Lakhs
11	Srikakulam	C.H.C. Ponduru	4000 sft	1988	55 lakhs	1.5 Acres	government land	NA	55 lakhs
12	Srikakulam	C.H.C. Arundalavalasa	15101 Sft	2004	176 Lakhs	3.73 Acres	Donation	NA	176 lakhs
13	Srikakulam	C.H.C. Kotturu	1038sqmts.	2020	326.19 lakhs	2.08 Acres	Donation	NA	326.19 lakhs
14	Srikakulam	C.H.C. Kaviti	22128.554	2014-2015	3.20lakhs	0.75 Acres	NA	NA	3.2 lakhs
15	Srikakulam	C.H.C. Haripuram	18845 Sft	2009	103 Lakhs	2.21 Acres	Donation	NA	103 lakhs
		15 District Total							

1	Parvathipuram Manyam	D.H.	PARVATHIPURAM (T)	102946	2001	Not Available	2.18	Not Available	Not Available	Not Available	Not Available
2	Parvathipuram Manyam	A.H.	PALAKONDA	84226.42	2023	197 lakhs	2.83	197 lakhs	Not Available	na	197 lakhs
3	Parvathipuram Manyam	A.H.	Seethampeta	84226.42	2023	197 lakhs	2.83	197 lakhs	Not Available	Not Available	197 lakhs
4	Parvathipuram Manyam	A.H.	Sahuru	110800	2002	27	2.8	1960	30000	30000	15 Cr
5	Parvathipuram Manyam	C.H.C.	Kurupam	5683	2003	Not Available	2.64	Not Available	Not Available	Not Available	10Cr
6	Parvathipuram Manyam	C.H.C.	Bhadragiri	12073	1973	Not Available	3.02	Not Available	Not Available	Not Available	Not Available
7	Parvathipuram Manyam	C.H.C.	Chinamerangi	15602	2016	2 Cr	1.49	Not Available	Not Available	Not Available	Not Available
		7	District Total								
1	Vizianagaram	A.H.	RAJAM	33922.46 sqft	2001	166.79	2 acers	government land	na	na	166.79 lakhs
2	Vizianagaram	A.H.	S.KOTA	34874	2001		2.13	Govt.Land			
3	Vizianagaram	A.H.	GAJAPATINAGARAM	1642	2016		1.78	Govt.Land	NA	NA	NA
4	Vizianagaram	C.H.C.	BADANGI	8934	1991		2.85	Govt.Land			1.5 Crores
5	Vizianagaram	C.H.C.	Cheepurupalli	16884	2017		5.85	Govt.Land			
6	Vizianagaram	C.H.C.	Bobbili	30829	2022	3.75Cr	1.46	Govt Land			
7	Vizianagaram	C.H.C.	Nellimarla	6673	2019	.91 Cr	1.15	Govt.Land			2.31 Cr
8	Vizianagaram	C.H.C.	BHOGAPURAM	10989	2003		3	Govt Land			
		8	District Total								
1	Visakhapatnam	A.H.	AGANAMPUDI	32507+55062=87569	1998+Ongoing	650+1650=2300	2	Donated	Not Available due to Donated Land		650+1650=2300

2	Visakhapatnam	C.H.C.	Bheemunipatnam	5322+7200=12522	2002+2021	100+328=428	2	Govt Land	Not Available	100+328=428
3	Visakhapatnam	C.H.C.	Pendurthi	18722 +5550 =24272	2017 +Ongoing	374+259	1	Donated	Not Available due to Donated Land	374+259=633
4	Visakhapatnam	C.H.C.	Gopalapatnam	8274+10288=18562	1994+Ongoing	165+550=715	2	Donated	Not Available due to Donated Land	165+550=715
		4	District Total							
1	Anakapalli	D.H.	ANAKAPALLI	160234	2002-2022	2398	4.85	Govt. Land		
2	Anakapalli	A.H.	NARSIPATNAM	140197	1990-2017	2837	3.36	Govt. Land		
3	Anakapalli	C.H.C.	KOTAPADU	38295	1995 & 2014	880	1.4	Govt. Land		
4	Anakapalli	C.H.C.	KOTAURATLA	31320	2017	380	1.49	Donation		
5	Anakapalli	C.H.C.	NAKKAPALLI	25767	2003	494	2.16	Govt. Land		
6	Anakapalli	C.H.C.	Yelamanchili	25655	1992	551	2.5	Govt. Land		
7	Anakapalli	C.H.C.	V.Madugula	25200	1998 & 2002	689	3.73	Donation		
8	Anakapalli	C.H.C.	Chodavaram	16333	2014 & 2018	3282	2.6	Donation		
		8	District Total							
1	ASR	D.H.	PADERU (T)	43415 Sqft	2016	459 Lakhs	2.18 Acres	2016	20 Lakhs	479 Lakhs
2	ASR	A.H.	ARAKU (T)	42544 Sqft	2016	475 Lakhs	3.17 Acres			
3	ASR	A.H.	Chintapalli	400 Sq mts	2003	350 lakhs	1.5 Acres	Govt Land		
4	ASR	A.H.	R.CHODAVARAM (T)	348480 Sqft	1998	207 Lakhs	8 Acres			
5	ASR	C.H.C.	Chintoor	835.0656 Smts	2018	433.50 Lakhs	5 Acres	Govt Land		5 Crores
6	ASR	C.H.C.	Munchingput	163350 Sqft	2018	388.5 Lakhs	3.74 Acres			550
7	ASR	C.H.C.	Y.RAMAVARAM	1596 Sqft.	1988	1.2010-120 Lakhs, 2.2020-565 Lakhs, Total 685 Lakhs	4226.7 Sqmts			685 Lakhs
8	ASR	C.H.C.	Addateegala	1107.42 Sqmts	2017	233 Lakhs	2.09 Acres			

9	ASR	C.H.C.	Kunavaram	835.0656 Sqmts	2018	430.50 Lakhs	5 Acres	Govt Land	5 Crores
		9	District Total						
1	East Godavari	A.H.	ANAPARTHY	16721	2018	550	1.85		759
2	East Godavari	C.H.C.	KOVVUR	37648	2001, 2019	250	2.56		558
3	East Godavari	C.H.C.	Kadiyam	1648	2004	58+181=239	0.5		439
4	East Godavari	C.H.C.	Gopalapuram	16486.5	2007, 2018	150+221.5=375.5	1.83		451
5	East Godavari	C.H.C.	Nidadavolu	12213.3	1987, 2015	250	2.69		506
6	East Godavari	C.H.C.	Gokavaram	323	2019	106+500=605	1.04		659
		6	District Total						
1	Kakinada	A.H.	TUNI	24591	1987	9.6	4.85	1922	1401.45
2	Kakinada	C.H.C.	PEDDAPURAM	39820	2003	264	3.94	1999	582
3	Kakinada	C.H.C.	PRATHIPADU	22627	1999	45	3.78	1997	240
4	Kakinada	C.H.C.	Yeleswaram	25876	2001	460	4.35	1992	460
5	Kakinada	C.H.C.	Pithapuram	1869.62	2015	541	4.6	1996	763
6	Kakinada	C.H.C.	Samalkot	1296.71	2018	242	3	2018	552
7	Kakinada	C.H.C.	Pedapudi	11625	2005	589	1.04	1998	589
8	Kakinada	C.H.C.	Thallarevu	1626	2004	113	0.89	1999	230
9	Kakinada	C.H.C.	Jaggampeta	3198.73	1994	15	6	1994	450
10	Kakinada	C.H.C.	Rowthulapudi	14666	1999	36	4	1997	699
		10	District Total						
1	Konaseema	A.H.	AMALAPURAM	62688	2001	940.31	2.3	Govt Land	3774.83
2	Konaseema	A.H.	RAMCHANDRA PURAM	36059	2002	540.88	0.93	Govt Land	1531.14
3	Konaseema	C.H.C.	RAZOLE	27771	2000	416.56	2.7	Donated	1116.56
4	Konaseema	C.H.C.	KOTHAPET	17750	1996	228.3	2.3	Donated	1378.3
5	Konaseema	C.H.C.	P.Gannavaram	15220	2009	319.62	0.85	Donated	744.62
6	Konaseema	C.H.C.	Mandapeta	17610	2008	369.81	0.67	Govt Land	659.81
7	Konaseema	C.H.C.	Alamuru	6877	1997	103.15	0.86	Donated	223.15
8	Konaseema	C.H.C.	Kapileswarapuram	3941	2019	118.23	2	Donated	238.23

9	Konaseema	C.H.C.	Mummidivaram	14908	1997	223.62	1.08	Donated	108	331.62
10	Konaseema	C.H.C.	Allavaram	15608	15608	327.76	0.75	Donated	13.5	341.26
11	Konaseema	C.H.C.	T. Kothapalli	8966	1996	134.49	4.5	Donated	120	254.49
		11	District Total							
1	West Godavari	D.H.	TANUKU	61941 + 37575	2002 & 2018	169177200	2.575			
2	West Godavari	A.H.	TADEPALLIGUDEM	60620	2001	103054000	4.83			
3	West Godavari	A.H.	NARSAPURAM	30354+10000	2002 & 2017	68601800	2.056			
4	West Godavari	A.H.	PALAKOLE	2512.5+6535.3	1966 & 1999	53814860	14			
5	West Godavari	A.H.	BHIMAVARAM	13575+30960	2002 & 2017	75709500	5.653			
6	West Godavari	C.H.C.	Perugonda	8818	2007	41990600	1.8			
7	West Godavari	C.H.C.	Achanta	17278	2012	29372600	1.757			
8	West Godavari	C.H.C.	Alveedu	12477	2001	21210900	2.15			
		8	District Total							
1	Eluru	A.H.	JANGAREDDY GUEDEM	65629	2001	111569300	4.88	Not Available	Not Available	
2	Eluru	A.H.	CHINTALAPUDI	18922.95	1996	32169015	6.869	Not Available	Not Available	
3	Eluru	A.H.	NUZIVEEDU	51261.06+75393.61 = 126654.67	2001 & 2022	3396.53	5.3	Not Available		3396.53
4	Eluru	C.H.C.	Kaikaluru	38539.52	2018	765	1.27			965
5	Eluru	C.H.C.	Denduluru	8441.2	2007	14350040	1.98	Not Available	Not Available	
6	Eluru	C.H.C.	Polavaram	10949	1960	18613300	1.585	Not Available	Not Available	
7	Eluru	C.H.C.	Buttaigudem	87120	2015.2017	324	2	1962	10000	324.01
8	Eluru	C.H.C.	Bhimadole	13612	2016	23140400	2.83	Not Available	Not Available	
		8	District Total							
1	Krishna	A.H.	GUDIVADA	96613.84	2019.2023	2455.58	2.49			2455.58

2	Krishna	C.H.C.	AVANIGADDA	42268	1999.2009 .2023	1295.98	2.07			1295.98
3	Krishna	C.H.C.	VUJUURU	23580	1987.2022	694.13	3.18			694.13
4	Krishna	C.H.C.	Guduru	26918.36	2001.2023	687.17	1.24			687.17
5	Krishna	C.H.C.	Challapalli	36272.92	2004.2023	767.2	2.8			767.2
6	Krishna	C.H.C.	Gannavaram	13240.04	2003.2019	331	2.58			331
7	Krishna	C.H.C.	Kankipadu	13764.6	2023	460	1.69			460
		7	District Total							
1	NTR	C.H.C.	NANDIGAMA	27930.61	1989	698.27	2.44			698.27
2	NTR	C.H.C.	THIRUVURU	39034.63	1999.2023	1046.69	1.32			1046.69
3	NTR	C.H.C.	MYLAVARAM	28929.85	1980.2023	698.11	4.79			698.11
4	NTR	C.H.C.	Jaggaihpeta	21173.46	2005.2019. 2023	606.82	1.42			606.82
5	NTR	C.H.C.	Visannapeta	22313.76	2000.2023	720.75	0.91			720.75
6	NTR	C.H.C.	Shaik Raja							
7	NTR	CD	APVVP Head Office Gollepudi							
		7	District Total							
1	Guntur	D.H.	TENALI	200851	2000 & 2017	4418.72	7.1			
2	Guntur	C.H.C.	Prathipadu	30933	2000 & 2023	680.53	0.921			
3	Guntur	C.H.C.	Kolipara	25533	2005 & 2023	561.73	1.313			
4	Guntur	C.H.C.	Ponnuru	169914	2000 & 2017	3738.11	5			
5	Guntur	CD	AP Secretariat Velagapudi							
		5	District Total							
1	Bapatla	A.H.	BAPATLA	42329	2000	931.24	2.52			
2	Bapatla	A.H.	CHIRALA	35671		126839000			981673000	1108512000
3	Bapatla	C.H.C.	REPALLE	43682	2000 & 2012	961	3.73			
4	Bapatla	C.H.C.	Nizampatnam	9088	2005 & 2017	199.94	1.97			
5	Bapatla	C.H.C.	Nagarani	94812	2017	2085.86	1.05			
6	Bapatla	C.H.C.	P.V.Palem	31841	2005 & 2023	700.5	3.541			

7	Bapatla	C.H.C.	Vemuru	8740	2006&2023	192.28	1.191			
8	Bapatla	C.H.C.	Parchuru	13222		29411000			39204000	68615000
9	Bapatla	C.H.C.	Addanki	10707		29060178			24190320	53250498
10	Bapatla	C.H.C.	Marturu	9073		31686500			3120000	34806500
		10	District Total							
1	Palnadu	A.H.	NAPASARAOPET	202096	2000 & 2019	4446.11	6			
2	Palnadu	A.H.	SATTENAPALLI	53111	1992 & 2018	1168.44	1.376			
3	Palnadu	A.H.	CHILAKALURIPET	61479	2003 & 2021	1352.54	4.147			
4	Palnadu	C.H.C.	MACHERLA	24645	2000 & 2022	542.19	1.972			
5	Palnadu	C.H.C.	AMARAVATHI	25284	2000	556.25	1.23			
6	Palnadu	C.H.C.	VIJAPURI SOUTH	17750	New Construction	390.5	1.2			
7	Palnadu	C.H.C.	Pedakurapadu	32852	1992	722.74	2.245			
8	Palnadu	C.H.C.	Gurazala	12387	2016	272.51	2.7			
9	Palnadu	C.H.C.	Ippuru	33192	1974 & 2023	730.22	7.17			
10	Palnadu	C.H.C.	Vinukonda	18422	2001 & 2023	405.28	1.683			
		10	District Total							
1	Prakasam	D.H.	MARKAPUR	40819	Not Available	50819000	Not Available		26387400	77206400
2	Prakasam	A.H.	GIDDALURU	10139	Not Available	202780000	Not Available		72672600	929506000
3	Prakasam	A.H.	Yerragondapalem	13222	Not Available	30896000	Not Available		111940000	142836000
4	Prakasam	M.C.H.	ONGOLE	30372	Not Available	36446400	Not Available		437560200	474006600
5	Prakasam	C.H.C.	KANIGIRI	20390	Not Available	52090000			100000000	1520900000
6	Prakasam	C.H.C.	CUMBUM	9833	Not Available	34415500			29108280	63523780
7	Prakasam	C.H.C.	Chimakurthy	14359	Not Available	21538500			60000000	81538500
8	Prakasam	C.H.C.	Dornala	12000	Not Available	12000000			117600000	1296000000
9	Prakasam	C.H.C.	Darsi	1322	Not Available	15430000			1020000	16450000
10	Prakasam	C.H.C.	Kondepi	10653	Not Available	16733500			19200000	3593350
11	Prakasam	C.H.C.	Pamur	10753	Not Available	33506000			2587500	36093500

12	Prakasam	C.H.C.	Podili	9875	Not Available	10629000			935000	11564000
		12	District Total							
1	Nellore	D.H.	ATMAKUR	112450	2014	2288.5	10.41			
2	Nellore	A.H.	KANDUKUR	13739.1	2004		2.5			2288.5
3	Nellore	A.H.	KAVALI	70478	1985		2.47			
4	Nellore	C.H.C.	Allur	22989.6	2016	900	2.62			900
5	Nellore	C.H.C.	Rapur	17379	2003		1.34			
6	Nellore	C.H.C.	Udayagiri	37660	2016	633	1.78			633
7	Nellore	C.H.C.	Ulavapadu	1732.86	2016	433.5	4.3			433.5
8	Nellore	C.H.C.	Vinjamuru	16883.62	2018	433.5	2.58			433.5
9	Nellore	C.H.C.	Kovuru	14137	2015		1.91			
10	Nellore	C.H.C.	Buchireddypalem	11372.57	2003		1.71			
11	Nellore	C.H.C.	Indukurupeta	8243.45	2004		0.88			
12	Nellore	C.H.C.	Venkatachalam	16883.62	2016	433.5	2.85			433.5
13	Nellore	C.H.C.	Podalakuru	16883.62	2016	380	1.05			380
		13	District Total							
1	Chittoor	D.H.	CHITTOOR	6292+7545+4909+694 2+3451+1799+2140+2 615+5427=41120	2000.1993. 2011.2020, 2000.2000. 1980.2000. 2005	370.66+662.64+4 50+1000+24.6+24 .28+5.35+37.26+7 3.25=2647.57	15.24	1839	20 Ct	264760000
2	Chittoor	A.H.	KUPPAM	5737.94	2015	381.115	9.6	Govt Land		
3	Chittoor	A.H.	PALAMANER	44373	2005	399.86	6.9	1952	966	1365.86
4	Chittoor	A.H.	NAGARI	71445	2014	14289	5.47	2007	Govt Land	2628.9
5	Chittoor	C.H.C.	PUNGANUR	2242.48	1985	250	5	Not Available	Not Available	Not Available
6	Chittoor	C.H.C.	Karvetinagar	39840	2022-23	1305	1.94	Not Available	Not Available	Donation Land
7	Chittoor	C.H.C.	Penumuru	old-2300, New18464=20764	2022-23	1305	1.95	Govt Land	Not Available	Not Available

8	Chittoor	C.H.C.	SODUM	513.79	1927	84	0.25	Not Available	Not Available	Not Available
9	Chittoor	C.H.C.	V.Kota	17600	1986	50	2	Govt Land	Not Available	Not Available
10	Chittoor	C.H.C.	P.Kothakota	Old-798, New 690=1488	2009, 2022	100 +70=170	4.5	Not Available	Not Available	Not Available, Do nated Land
11	Chittoor	C.H.C.	Bangarupalem	5495+3187+4124+ 15081=27887	1986, 2000, 2004, 2023	93.42+57.37+82.4 8+377=610.27	2	Not Available	Not Available	Not Available
		11	District Total							
1	Tirupati	A.H.	GUDUR	95703.2	1997	Not Available	2.93	Govt Land	Not Available	Not Available
2	Tirupati	A.H.	SRIKALAHASTI	73929.16Sq Ft	1998-1999	500lakhs	10.04 acres and Empty 5 Acres	Govt Land	Not Available	Not Available
3	Tirupati	C.H.C.	SATYAVEEDU	43776	1976	76478000	2	Donated	Not Available	Not Available
4	Tirupati	C.H.C.	CHADRAGIRI	10724.3	2006	400.3	63924	Not Available	Not Available	Not Available
5	Tirupati	C.H.C.	Kota	98010	2006	267	2.25	Not Available	Not Available	Not Available
6	Tirupati	C.H.C.	Vakadu	30802+84449=115251	1992, 2023	Not Available	2.3	Not Available	Not Available	Not Available
7	Tirupati	C.H.C.	Naidupeta	14750	2021	40000000	Not Available	Not Available	Not Available	Not Available
8	Tirupati	C.H.C.	Sullurpeta	27647	2023	513	Not Available	Not Available	Not Available	Not Available
9	Tirupati	C.H.C.	Venkatagiri	78408	2004	232	2.11	Not Available	Not Available	Not Available
10	Tirupati	C.H.C.	PUTTUR	9296.03+5982.03= 15278.06	2016, 2017	18592000+ 14952000	0.97	Not Available	Not Available	Not Available
11	Tirupati	C.H.C.	CHINNA GOTTIGALU	31100	2022	7.25	1.8	Not Available	Not Available	Not Available
12	Tirupati	C.H.C.	NARAVARIPALLI	33548.8	2018	300	2.712	Donated	Not Available	Not Available
		12	District Total							

1	Kadapa	D.H.	PRODDUTUR	154382.32	2011	1799	5.16						
2	Kadapa	A.H.	PULVENDULA	98393.74	1998	11.52 Cr	3.091						Not Available
3	Kadapa	A.H.	JAMMALAMADUGU	25092.9	2015	596	1.2						Not Available
4	Kadapa	C.H.C.	Badvel	34393	2023,2009& 2020	676	2.19						Not Available
5	Kadapa	C.H.C.	Porumamilla	16589		70	1.52						Not Available
6	Kadapa	C.H.C.	Vempalli	38079	2006	930	2.04						Not Available
7	Kadapa	C.H.C.	Kamalapuram	26770.93	2020	7Cr	1.57						Not Available
8	Kadapa	C.H.C.	Chennur	53597.49	2022	4.70 Cr	1.23						Not Available
9	Kadapa	C.H.C.	Sidhout	3845	2021	6 Cr	5.112						Not Available
10	Kadapa	C.H.C.	Mydukur	27662.21	2020	315	1.009						Not Available
		10	District Total										
1	Annamayya	D.H.	MADANAPALLI	43544	1996-1997								Not Available
2	Annamayya	A.H.	PILER	38913	1975,1999	Not Available	7.325						Not Available
3	Annamayya	A.H.	RAYACHOTI	32670	1997		2.5						Not Available
4	Annamayya	A.H.	RAJAMPET	138034	2015	Not Available	4.02						Not Available
5	Annamayya	C.H.C.	MAHAL	94036.8	2013	414	3.17						Not Available
6	Annamayya	C.H.C.	VAYALPADU	1348.4	1983		2.2						Not Available
7	Annamayya	C.H.C.	KALKIRI	8268.45	1999		2.1						Not Available
8	Annamayya	C.H.C.	Thamabailapalli	82764	Not Available	Not Available	2.04						
9	Annamayya	C.H.C.	B.Kothakota	123710.4	2017	380	4.2						Not Available
10	Annamayya	C.H.C.	LAKKIREDDY PALLY	26857.03	2020	570	2.84						
11	Annamayya	C.H.C.	Ry. Kodur	19708	2023	820	2.71						
		11	District Total				1.88						3500

1	Anantapur	A.H.	GUNTAKAL	13081	2003	1335	3.63		Donation	1335
2	Anantapur	A.H.	TADIPATRI	23036	2023	2400	3.1		Govt. Land	2400
3	Anantapur	A.H.	RAYADURG	13485	2023	1700	1.3		Donation	1700
4	Anantapur	C.D.H	ANANTAPUR	16858	2023	1102	4.5		Govt. Land	1102
5	Anantapur	C.H.C.	GOOTY	5563	2023	195	4.2		Govt. Land	195
6	Anantapur	C.H.C.	URAVAKONDA	3626	2023	137	2.91		Donation	137
7	Anantapur	C.H.C.	Kalyandurg	10600	2023	300	3.5		Govt. Land	30
8	Anantapur	C.H.C.	SINGANNAMALA	7950	2023	262	1.24		Govt. Land	262
9	Anantapur	C.H.C.	Pamidi	9727	2023	580	1.34		Govt. Land	580
10	Anantapur	C.H.C.	Konakandla	11286	2023	706	3.43		Govt. Land	706
11	Anantapur	C.H.C.	Kanekal	10082	2017	152	0.58		Govt. Land	152
		11	District Total							
1	Sri Satya Sai	D.H.	HINDUPUR	65484	1989, 2010	Not Available	6.1		Not Available	Not Available
2	Sri Satya Sai	A.H.	KADIRI	19800.5	1997	Not Available	4.99		Not Available	Not Available
3	Sri Satya Sai	A.H.	DHARMAVARAM	10936.556	1999, 2000	Not Available	7.01		Not Available	Not Available
4	Sri Satya Sai	A.H.	MADAKASIRA	80381.76	2020-2022	2300	2.3		Not Available	Not Available
5	Sri Satya Sai	C.H.C.	PENUKONDA	76230	2004	Not Available	2.7		Not Available	40 Cr
6	Sri Satya Sai	C.H.C.	CHENNAKOTA PALLI	52379	2014	30316744	2.1		Not Available	1936000
7	Sri Satya Sai	C.H.C.	Tanakal	17685.105	2008	120	3		Not Available	Not Available
8	Sri Satya Sai	C.H.C.	NALLAMANDA	13001.08	2002-2003	Not Available	4.33		Not Available	Not Available
9	Sri Satya Sai	C.H.C.	Kothacheruvu	15236.53	2020	436	2.56		Not Available	Not Available
10	Sri Satya Sai	C.H.C.	Gorantla	75520	2002	Not Available	3.5		Not Available	5 Crores
11	Sri Satya Sai	C.H.C.	Rolla	2040	2020-2022	15000000	5		Not Available	Not Available
		11	District Total							
1	Kurnool	A.H.	ADONI		2000		2.73 Acres			

2	Kurnool	A.H.	YEMMIGANOUR	1983		6.30 Acres	--				
3	Kurnool	M.C.H.	ADONI	1999		2.34 Acres	--				
4	Kurnool	C.H.C.	Alur	1988		3.00 Acres	--				
5	Kurnool	C.H.C.	Pathikonda	1983		13.41 Acres	--				
6	Kurnool	C.H.C.	Kotamur	1993		4.59 Acres	--				
7	Kurnool	C.H.C.	Orvakal	2000	22971.80 Sft.	1.52 Acres	614.00		Govt., Land	761.00	
8	Kurnool	C.H.C.	Veldurthi	1988	21348.27 Sft.	0.95 Acres	627.00		Donated	696.00	
9	Kurnool	CD	CD. B. Camp Kurnool	1955	1500 Sft.	0.15 Acres	15.00		Govt., Land	160.00	
		9	District Total								
1	Nandyala	A.H.	BANAGANAPALLI	1996	102535	11.38	150		Donation		
2	Nandyala	A.H.	Dhone	1966	83894.75 Sft.	2.51 Acres	2600.00		Govt., Land	2747.00	
3	Nandyala	C.H.C.	Allagadda	1996	29044	2	40		Donation		
4	Nandyala	C.H.C.	Panyam	2017	13334	0.75	300		Donation		
5	Nandyala	C.H.C.	Owk	2010	4334	0.75	300		Donation		
6	Nandyala	C.H.C.	Koilkuntla	1989	15896	1.52	25		Donation		
7	Nandyala	C.H.C.	Atmakur	2005	23703	2.23	46		Donation		
8	Nandyala	C.H.C.	Sumipenta	1964	28814	16	300		Donation		
9	Nandyala	C.H.C.	Nandikotkur	1998	15263	5	40		Donation		
10	Nandyala	C.H.C.	Yaluru	2005	24098	5.32	25		Donation		
11	Nandyala	C.H.C.	Midthur	2005	13682	1.1	25		Donation		
12	Nandyala	C.H.C.	Veingodu	2005	23849	1.64	25		Donation		
13	Nandyala	C.H.C.	Bethamcherla	1952	14373.48 Sft.	1.27 Acres	80.00		Donated	195.00	
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